

[Shri Shahnawaz Khan]

way Protection Force Act, 1957. [Placed in Library, see No. LT-341/62.]

- (ii) to lay on the Table a copy of the Railway Protection Force (Second Amendment) Rules, 1962, published in Notification No. GSR 1411 dated the 27th October, 1962, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957. [Placed in Library, see No. LT-483/62.]

RULES UNDER INDIAN TELEGRAPH ACT

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): I beg to lay on the Table a copy each of the following Rules under sub-section (5) of section 7 of the Indian Telegraph Act, 1885, together with an explanatory note:—

- (i) The Indian Wireless Telegraphy (Experimental Service) Rules, 1962, published in Notification No. GSR, 1164 dated the 1st September, 1962.
- (ii) The Indian Wireless Telegraphy (Demonstration Licence) Rules, 1962, published in Notification No. GSR, 1165 dated the 1st September, 1962. [Placed in Library, see No. LT-484/62.]

12.14 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS) FOR 1962-63

The Minister of Railways (Shri Swaran Singh): I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1962-63.

12.14½ hrs.

ELECTION TO COMMITTEE

ESTIMATES COMMITTEE

Shri Dasappa (Bangalore): I beg to move:

"That the Members of this House do proceed to elect in the manner

required by sub-rule (3) of rule 254 read with sub-rule (1) of rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term ending on the 30th April, 1963 vice late Shri B. J. Singh."

Mr. Speaker: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (3) of rule 254 read with sub-rule (1) of rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one Member from among themselves to serve as a member of the Committee on Estimates for the unexpired portion of the term ending on the 30th April, 1963 vice late Shri B. J. Singh."

The motion was adopted.

12.15 hrs.

BUSINESS ADVISORY COMMITTEE Seventh Report

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to move:

"That this House agrees with the Seventh Report of the Business Advisory Committee presented to the House on the 8th November, 1962".

Mr. Speaker: The question is:

"That this House agrees with the Seventh Report of the Business Advisory Committee presented to the House on the 8th November, 1962".

The motion was adopted.

12.15½ hrs.

BUSINESS OF THE HOUSE Simplification of Procedure

Shri Harish Chandra Mathur (Jalore): You will remember that